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- Yes Bank v. Chadha Super Cars (P) Ltd.*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 12550](#)
- YSP Balraj v. Store N Move (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2025 SCC OnLine NCLT 12809](#)
- ZF Rane Automotive India (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2025 SCC OnLine NCLT 12346](#)

*Zircon Comtrade (P) Ltd., In re*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2025 SCC OnLine NCLT 12741](#)

*Zuree Diseno (P) Ltd. v. Vishal Mega Mart Ltd.*, (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 12440](#)

*ZX Drugs (P) Ltd., In re*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 12666](#)

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- Central Board of Direct Taxes [Notification No. 71 of 2026-CBDT]
- Central Board of Direct Taxes [Notification No. 72 of 2026-CBDT]
- Ministry of Coal [Coal Blocks Allocation (Amendment) Rules, 2026 Noti. No. G.S.R. 508(E)]
- Ministry of Commerce and Industry [Transition Facilitation (Quality Control) Order, 2026 Noti. No. S.O. 3417(E)]
- Ministry of External Affairs [Passports (Amendment) Rules, 2026 Noti. No. G.S.R. 516(E)]
- Ministry of Health and Family Welfare [Food Safety and Standards (Licensing and Registration of Food Businesses) second Amendment Regulations, 2026 F. No. REG-11013/1/2026-Regulation-FSSAI(2)]
- Ministry of Health and Family Welfare [Drugs (Seventh Amendment) Rules, 2026 Noti. No. G.S.R. 506(E)]
- Ministry of Power [Central Electricity Authority (Technical Standards for Construction of Electrical Plants and Electric Lines) Amendment Regulations, 2026 F. No. CEA-TH-17/1/2021-TETD Division]

### **Central Rules/Regulations [14]**

- Kerala State Pollution Control Board Recruitment Rules (State & Subordinate Service) (Amendment) 2022
- Passports (Amendment) Rules, 2026
- Kerala Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Rules, 2022
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- Food Safety and Standards (Licensing and Registration of Food Businesses) second Amendment Regulations, 2026
- Central Electricity Authority (Technical Standards for Construction of Electrical Plants and Electric Lines) Amendment Regulations, 2026
- Kerala State Electricity Regulatory Commission (Renewable Energy and Net Metering) (First Amendment) Regulations, 2022
- Kerala State Electricity Regulatory Commission (Conditions of License for Existing Distribution Licensees) (Amendment) Regulations, 2022

- Family Courts (Kerala) Amendment Rules, 2022
- Coal Blocks Allocation (Amendment) Rules, 2026
- Rules of Business of the Government of Kerala [2nd Amendment] Rules, 2022
- Rules of Business of the Government of Kerala [Amendment] Rules, 2022
- Rules Regulating the Conditions of Service, Duties, Remuneration, etc., of the Advocate General and Additional Advocate General, Kerala (Amendment), 2022
- Kerala Treasury (First Amendment) Rules, 2022

### **State Act [3]**

- Kerala Finance (No. 2) Act, 2022
- Kerala Appropriation (No. 7) Act, 2022
- Kerala Appropriation (No. 8) Act, 2022

### **State Rules/Regulations [26]**

- Jammu and Kashmir Ministerial Staff of the Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016
- Kerala Co-operative Subordinate Service (Amendment) Rules, 2022
- Kerala Government Law Officers (Appointment and Conditions of Service) and Conduct of Cases (Amendment) Rules, 2022
- Kerala Government Servants' Conduct (Amendment) Rules, 2021
- Indian Systems of Medicine (Kerala) Service Amendment Special Rules, 2022
- Indian Systems of Medicine (Kerala) Subordinate Service Amendment Special Rules, 2022
- Kerala Jail Subordinate Service (Amendment) Special Rules, 2022
- Kerala Medical Education (Nursing in Hospital Wing) Subordinate Service (Amendment) Rules, 2025
- Kerala Police Service (Amendment) Special Rules, 2022
- Kerala Service (First Amendment) Rules, 2022
- Kerala Service (Amendment) Amending Rules, 2022
- Special Rules for Special Recruitment from Among Members of the Scheduled Castes/Scheduled Tribes to the post of Circle Inspector in the Excise Department, 2021
- Special Rules for the Kerala Animal Husbandry Subordinate Service (Amendment), 2022
- Kerala State and Subordinate Services (2<sup>nd</sup> Amendment) Rules, 2022
- Kerala State and Subordinate Services (3<sup>rd</sup> Amendment) Rules, 2022
- Kerala State and Subordinate Services (Amendment) Rules, 2022
- Kerala State Water Transport State Services (Amendment) Special Rules, 2025
- Kerala State Water Transport Subordinate Service Special Rules, 2025
- Kerala Technical Cell of the Housing Department (Office of the Housing Commissioner) State Service Special Rules, 2022
- Kerala Transport Service (Amendment) Rules, 2026
- Kerala Transport Service (Amendment) Special Rules, 2022

- Kerala Public Service Commission (Consultation by Corporations and Companies) Amendment Rules, 2022 (1)
- Kerala Co-operative Societies (Fourth Amendment) Rules, 2022
- Kerala Shops and Commercial Establishments (Amendment) Rules, 2022
- Kerala Shops and Commercial Establishments (Amendment) Rules, 2022 (1)
- Kerala Public Enterprises Selection and Recruitment Board Ordinance, 2022

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